

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00134/2019

IN

ORIGINAL APPLICATION No.170/01650/2018

DATED THIS THE 27TH DAY OF FEBRUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

NP.Ramesan,
S/o Late P.Narayana Pillai
Aged about 59 Years
working as
Junior Engineer on contract at
Sports Authority of India ,
NSSC,Bangalore- 560 056
Residing at Flat No.004
SAI Brindaven Apartment,
35/3 1st Main, 9th Block
Visweshwaraiah Layout,
Mallathahalli,
Bangalore- 560 056

... ..Petitioner

(By Party in person)

V/s.

1. Shri Radheshyam Julania, IAS,
Secretary,
Department of Youth Affairs & Sports,
Ministry of Youth Affairs & Sports,
Shastri Bhavan,
New Delhi-110 001.

2.Shri Sandip M.Pradhan, IRS,
The Director General,
Sports Authority of India,
J N Stadium Complex (East Gate),
Lodhi Road, New Delhi-110 003.

3.Shri Rohit Bharadwaj,IAS,
Secretary,
Sports Authority of India,
J N Stadium Complex (East Gate),
Lodhi Road, New Delhi-110 003.

4.Shri MS.Varghese,
Director (Personnel)
Sports Authority of India,
J N Stadium Complex (East Gate),
Lodhi Road, New Delhi-110 003.

5.Srhi M.Venkateshwar Reddy,
Director,
Sports Authority of India ,
Netaji Subhash Southern Centre,
Mysore Road,
Bangalore- 560 056
(Currently under transfer to SAI Centre, Alleppey, Kerala)

6.Dr.G.Kishore,
Principal/Regional Head,
Sports Authority of India ,
Netaji Subhash Southern Centre,
Mysore Road,Bangalore- 560 056

7.Shri NS.Ravi,
Assistant Director (Personnel)
Sports Authority of India ,
Netaji Subhash Southern Centre,
Mysore Road,Bangalore- 560 056

...Respondents

(By Shri MV.Rao. Sr.Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that W.P.No.3974/2020

(S-CAT) has been filed in the Hon'ble High Court of Karnataka.

Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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